

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 1015

Dated: 15/12/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016-17.

Rs. In lacs

S.No	Name of the court	Salary	POL	Tele	T.E.	O.E
1.	Pr. D&S Judge, Budgam.	---	0.10	---	---	0.20
2	Pr. D&S Judge, Kishtwar.	---	0.10	---	---	0.20
3.	Pr. D&S Judge, Anantnag.	20.00	---	0.15	---	0.15
4.	Addl. D&S Judge, Pulwama.	---	---	---	---	0.15
5.	C.J.M. Leh.	---	0.10	---	---	0.10
6.	C.J.M. Anantnag.	---	0.10	0.02	---	0.25 (D/W)
7.	C.J.M. Samba.	10.00	0.10	---	---	0.10
8.	Sub Judge, Bhandarwah.	---	---	---	0.10	---
9.	Munsiff, Udhampur.	3.00	0.10	0.05	0.10	0.05
10.	Munsiff, Thanamandi.	8.00	---	---	---	0.10
11.	Munsiff, Blllawar.	---	0.10	0.10	---	0.10
12.	Munsiff, Hiranagar.	10.00	0.10	0.10	---	0.10
13.	Munsiff, Ukhral.	---	---	---	0.10	0.20
14.	Munsiff, Chari-sharief.	---	0.06	0.05	---	0.15
15.	Munsiff, Thathri.	---	---	---	0.10	---
16.	Addl. Mob. Mag.(T) Jammu.	10.00	0.20	---	---	---
17	Ist. Addl. Munsiff, Srinagar.	7.00	0.15	---	---	---
18.	Ist. Addl. Munsiff, (Forest Mag) Jammu.	---	0.20	---	---	---
	For Misc. Courts.					
1.	Pr. D&S Judge, Budgam.	0.42	---	---	---	---

By Order.

[Signature]
Deputy Registrar (Accts) 15/12

No: 25408-440/AC Dated: 15/12/2016

Copy to the:-

- 1-3 Pr. D & S Judge, Budgam./Kishtwar/Anantnag.
4. Addl. D&S Judge, Pulwama.
- 5-7 C.J.M. Leh/Anantnag/Samba
- 8 Sub Judge, Bhandarwah
- 9-15 Munsiff, Udhampur/Thanamandi/Billawar/Hiranagar/Ukhral/Charasharief/Thathri.
- 16.. Addl. Mob. Mag (T), Jammu.
17. Ist. Addl. Munsiff, Srinagar.
- 18.. Ist. Addl. Munsiff, (Forest Magistrate) Jammu
19. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
20. Treasury Officer, Saddar Court Try. Srinagar.
- 21-33 Try Officer, Budgam/Anantnag/Kishtwar/Pulwama/Leh/Samba/Bhandarwah/Thanamandi/Billawar/Hiranagar/Ramsoo/Charasharief/Thathri.
..... for information and n/a.
- 34 Order file.

9/c nic H c Jammu for up-loading
[Signature]

[Signature]
Deputy Registrar (Accts) 15/12